| | Annexure - 1 | | | | | | | | | | | | | | |
|-------|--------------------------|--|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------------|-------------------------------|---|------------------------------|------------------------------------|-----------------|--|
| N | lame of Corporate debtor | M/s.REAL VALUE PROMOTERS PRIVATE LIMITED | | | | Date of Commencement of CIRP | | | | 10.05.2023 | | List of Creditors as on | | 16.04.2024 | |
| | | • | | | l | List of secured financial of | creditors belonging to any | class of creditors | s | | • | • | | - | |
| | | | | | | | | | | | | | | Amount in R | |
| | Name of Creditor | Details of Claim Received | | Details of claim admitted | | | | | | Amount of | , | | | | |
| SI.No | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of Contingent Claim | any mutual dues, that may be setoff | Amount of Claim not admitted | Amount of claim under verification | Remarks, if any | |
| | | | | | | | | | | | | | | | |
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